

**Allotment of Bungalow on Rouse Avenue  
to a Charitable Trust**

3377 SHRI JAYANT KUMAR MALHOUTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a very large number of eligible persons and institutions have not been able to get Government accommodation;

(h) if so, what was the criteria followed in allotting recently a bungalow on Rouse Avenue, New Delhi to a "charitable trust"; and

(c) what is the name of this trust and why special favour has been shown to this institution by allotting accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) and (c) Type-V house No. 193, Rouse Avenue, has been allotted to INDUSIND FOUNDATION on 8.10.93, on temporary basis, for a period of 2 years, pending construction of its headquarters in Delhi. The allotment has been made, as a special case, with a view to enable the organisation to begin immediately its cultural and welfare activities for the benefit of Sindhi Community.

**Killing up of Posts in CPWD**

3378. SHRI GAYA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that orders were issued in May, 1993 to till up 1610 posts of different categories of CPWD staff rendered vacant on absorption of CPWD staff in National Airport Authority;

(b) if so, whether it is also a fact that orders were issued subsequently to withdraw some of these posts from different zones of the Department; and

(c) if so, the reasons therefor and what is the present position of posts of different categories utilised by different Zones and posts lying unutilised so far with the D.G.W., C.P.W.D.?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) Yes, Sir.

(c) Due to non-availability of eligible daily rated workers in Eastern Zone, 313 posts allocated to that Zone were withdrawn by CPWD to be utilised in other Zones, where eligible daily rated workers were available for regularisation. Out of 1610 posts rendered vacant on absorption of CPWD staff in the National Airports Authority, the services of some of the eligible daily rated workers engaged before imposition of ban on recruitment of daily rated workers, i.e. 18.11.85 have already been regularised according to their seniority and the left out eligible daily rated workers are also being considered for regularisation against the remaining posts.

**Bad Condition of Roads in Ruhini Sector  
VIII**

3379.

MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the condition of roads in Sector-8, especially the roads / lanes between Pockets F-17 and F 18 of Sector-8 Rahini are in a very bad shape and lot of malba, mud and slush has been collected on the road between these two pockets and rain water also remains there for a longer period as no proper drainage system has been constructed over there;

(b) if so, what are the details thereof and reasons therefor;

(c) what steps, Delhi Development Authority (DDA) propose to take to repair / construct roads / lanes in the said area;

(d) whether DDA has received any representations in this regard; if so, what action DDA has taken thereon so far and if no action has been taken the reasons therefor; and

(e) what steps / action Government propose to take against the DDA engineers for their inactivity in the matter?